

**PRESS RELEASE**



**PRESS RELATIONS DIVISION**, Central Office, Post Box 406, Mumbai 400001  
Phone: 2266 0502 Fax: 2266 0358, 2270 3279

**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)  
[www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
e-mail: [helpprd@rbi.org.in](mailto:helpprd@rbi.org.in)

November 22, 2007

**Reserve Bank Cancels Certificate of Registration of  
M/s. V.P.Fincap Private Limited, New Delhi**

The Reserve Bank of India has on November 5, 2007 cancelled the certificate of registration granted to M/s. V.P.Fincap Private Limited, New Delhi having its registered office at C-131, SFS. Flats, Sector-19, Rohini, New Delhi-110085 for carrying on the business of a non-banking financial institution. Following cancellation of registration certificate, M/s. V.P.Fincap Private Limited, New Delhi cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

**Press Release : 2007-2008/699**